

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6609
ANSWERED ON:16.05.2012
IRREGULARITIES IN COAL SUPPLY
Ering Shri Ninong;Jaiswal Dr. Sanjay

Will the Minister of COAL be pleased to state:

- (a) whether the Government has noticed the instances of pilferage of subsidized coal, including recent large scale cases in the North East especially Arunachal Pradesh;
- (b) if so, whether the Government proposes to stop the policy of supply of coal at subsidized rates ;
- (c) if so, the details thereof; and
- (d) if not, the steps taken/being taken by the Government to stop pilferage of subsidized coal including metered supply of alternate energy like electricity or PNG to end users?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): No coal is supplied at subsidized rate from CIL. The coal is supplied under Fuel Supply Agreement (FSA) at notified price by Coal India Ltd. (CIL). Pilferage/theft of coal are carried out stealthily and clandestinely. However action is taken wherever such instances are reported. The following measures are taken to prevent pilferage/theft of coal by the coal companies:

- (i) Check Posts have been established at the vulnerable points.
- (ii) Wall fencing, lighting arrangements and deployment of armed guards round-the-clock has been done around the coal dumping yards.
- (iii) Regular patrolling is conducted in and around the mine including Over Burden dumps.
- (iv) Armed Guards have been deployed at Railway sidings.
- (v) Interaction and liaison with District Officials at regular intervals and holding meetings with District Collector & District Administration every month.
- (vi) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of Central Industrial Security Force (CISF) to check theft.
- (vii) Regular FIRs are lodged by the Management of the collieries and CISF with local police stations against the theft of coal. A close watch on the activities of criminals is being maintained by CISF.
- (viii) Global Positioning System (GPS) has been introduced to track the coal transportation from mine to unloading place.
- (ix) Electronic weighbridge for weighing of coal has been introduced.
- (x) Management has been taking action for filling/dozing/scaling/blasting of the old/abandoned exposed coalfaces in phased manner.